

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 71 OF 2016

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Tata Power Delhi Distribution Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Divyanshu Rai for R-1

ORDER

At the request of learned counsel for the parties, list this matter for hearing on **29.01.2020.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj